

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount in Rs.	No. of claims	Amount (in Rs.) of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	There are no Financial Creditors	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	There are no Financial Creditors	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	There are no Financial Creditors	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	There are no Financial Creditors	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	There are no Operational creditors (Workmen)	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	There are no Operational creditors (Employees)	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	There are no Operational	

									creditors (Government Dues)	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	42,88,56,053	2	42,40,04,518	0	0	48,51,535	Annexure-A	Amount under verification is due to pending explanations from the Creditors
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	There are no Other creditors	
Total		2	42,88,56,053	2	42,40,04,518	0	0	48,51,535		

Annexure – A

Name of the corporate debtor: Opal Asia Line (India) Pvt. Ltd.; Date of commencement of CIRP: 03/11/2022; List of creditors as on: 03.12.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	VS & B Containers (LLC)	24.11.2022	26,96,49,433	26,65,43,408	Rental Lease agreement for cargo containers	0	0	NA	62.86	0	0	-	31,06,025	
2	Seaco Global Limited	25.11.2022	15,92,06,620	15,74,61,110	Fixed Term Lease of containers				37.14	0	0	-	17,45,510	